

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1082  
ANSWERED ON:02.08.2006  
SOCIAL SECURITY MEASURES FOR SPORTS PERSONS  
Rana Shri Kashi Ram

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Union Government has implemented any scheme for the youth active in the field of sports as a social security measure;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a) to (c): The Ministry of Youth Affairs and Sports is implementing the following two schemes for the welfare of sportspersons: -

1. National Welfare Fund for Sportspersons:- The National Welfare Fund for sportspersons was set up primarily to assist outstanding sportspersons of yesteryears, who are living in indigent circumstances. Under the above scheme, sportspersons living in indigent circumstances are eligible for a monthly pension upto Rs.2500/- per month. In addition lump-sum financial assistance upto Rs.40,000/- for medical treatment in case of injury and up to Rs.1.00 lakh for sportspersons who suffer from fatal injury in the course of participation in sports events or during training are envisaged.

2. Sports Fund for Pension to Meritorious Sportspersons: - Under the scheme, pension is given to sportspersons who win medals in Olympics Games, World Cup/World Championships, Asian/Commonwealth and Paralympics Games.